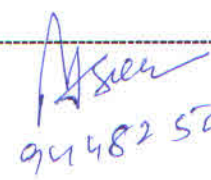



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	Hearing	397/ 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Radhukar Deshpande	Adv. for R1 to 3	 9448250300
2.	Mithun for CNL	Petitioner.	

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner is directed to file written arguments. Counsel for petitioner requested time. Counsel for respondent is also directed to file written arguments and he too requested for time.

List it on 20.06.2017.


MEMBER (J)


MEMBER (T)